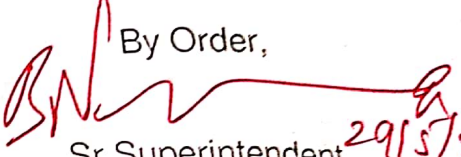


Office of the III Addl.District and Sessions Judge,  
Nandyal, Dated: 29.05.2020.

**NOTICE**

**A.S No.9 of 2014** was originally posted for Order to 30.06.2020 in view of the Lockdown. Since the Courts started functioning, this Court proposes to advance the matter to today i.e., on 29.05.2020 and pronounce Judgment. Hence, Notice is given to both the Counsel.

By Order,

 29/5/20

Sr.Superintendent,  
III Addl.District and Sessions Judge Court,  
Kurnool at Nandyal.

**Copy to**

Sri T.Rama Gopal Reddy, Counsel for the Appellants/Defendants 6 and 7  
Sri S.V.N.Hari Prasad Reddy and Sri P.D.H.Babu, Advocates for the Respondent  
No.3/Plaintiff No.3  
Respondent Nos.1, 2 and 4/Plaintiffs 1, 2 and 4 died